

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3979
ANSWERED ON:19.12.2011
INCLUSION OF CASTES IN THE LIST OF SCS
Yadav Shri Madhusudan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals during the last three years from the Government of Chhattisgarh regarding inclusion of Dhobi, Soot, Sarathi, Saise, Dangchagaha, Mohara, Chileganda, Chil, Check and Namashudra castes in the list of Scheduled Castes;
- (b) if so, the details thereof and the action taken to include the above-mentioned castes in the list of SCs; and
- (c) the time by which the said castes are likely to be included in the list of SCs?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b) Out of the castes stated in part (a) of the Question, Government of Chhattisgarh during the last three years, had recommended inclusion of only Namasudra caste in the list of Scheduled Castes, in relation to Chhattisgarh.

Since the State Tribal Research and Training Institute in their study report, which was received with the proposal of the State Government, had found the said caste to be ineligible for inclusion in the list of Scheduled Castes, this Ministry in its letter dated 30.09.2008, had requested Government of Chhattisgarh to give its clear view in the light of observation of their said institute. Reply of the State Government has not been received.

(c) Does not arise.